

Annexure - 2

Name of Corporate Debtor: M/s Delta Iron & Steel Company Private Limited: Date of Commencement of Liquidation: 27.07.2023: List of stakeholders as on: 25-03-2026

List of Unsecured Financial Creditors

(Amount in ₹)

Sl.No.	Name of Creditors	Identification no.	Details of Claims Received		Details of claims admitted					Amount of contingent claim	Amount of any mutual dues, that may set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by guarantee	Whether Related party?	% share in total amount of claims admitted					
1	Axis Bank Ltd.	CIN No.: L65110GJ1993PLC020769	17.08.2023	47,51,62,785.00	47,51,62,785.00	Unsecured	0.00	No	7.48	0.00	0.00	0.00	0.00	Updated claim received during Liquidation.
2	Tata Capital Financial Services Ltd.	CIN No.:U67100MH2010PLC210201	11.09.2023	38,06,74,792.00	38,06,74,792.00	Unsecured	0.00	No	5.99	0.00	0.00	0.00	0.00	Updated claim received during Liquidation.
3	Aditya Birla Finance Ltd.	CIN: U65990GJ1991PLC064603	24.06.2022	18,54,56,760.00	18,54,56,760.00	Unsecured	0.00	No	2.92	0.00	0.00	0.00	0.00	Claim submitted during CIRP In accordance with IBBI notification [IBBI/2022-23/GN/REG094] dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
Total				1041294337.00	1041294337.00		0.00	0.00	16.38	0.00	0.00	0.00	0.00	